

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.19/RP/2022**  
**in**  
**Petition No. 296/GT/2020**

Subject : Review of Commission's Order dated 30.4.2022 in Petition No. 296/GT/2020 in respect of revision of tariff of Loktak Power Station (105 MW) for the period from 1.4.2014 to 31.3.2019.

Petitioner : NHPC Limited

Respondents : Assam State Electricity Board and 6 Others

Date of Hearing : **2.11.2022**

Coram : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Shri Ved Jain, Advocate, NHPC  
Shri Piyush Kumar, NHPC  
Shri S.K. Meena, NHPC  
Shri Jitender Kumar, NHPC  
Shri R.D. Shende, NHPC

**Record of Proceedings**

During the hearing, the learned counsel for the Review Petitioner made detailed oral submissions in the matter and prayed that error apparent on the face of the order dated 30.4.2022 may be revised. None appeared on behalf of the Respondents, despite notice.

2. The Commission, after hearing the learned counsel for the Review Petitioner directed the Petitioner to submit the following additional information, after serving copy to the Respondents on or before **30.11.2022**:

(i) *Tax Audit Report and Income Tax assessment order for the 2014-19 tariff period;*

3. The Respondents shall file their replies, if any, or before **7.12.2022**, after serving copy to the Review Petitioner, who may file its rejoinder, if any, by **12.12.2022**. The parties shall ensure the completion the submissions within the due dates mentioned and no extension of time shall be granted for any reason.

4. Subject to the above, order in the Review Petition was reserved.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)

